

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3567  
ANSWERED ON:16.08.2010  
APPOINTMENT OF LOK KARMI  
Mitra Shri Somendra Nath

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has taken final decision on appointing one Lok Karmi in Every Gram Panchayat for better implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof;
- (c) if not, progress made so far in the matter and the present status thereof;and
- (d) the manner in which Lok Karmi will help in better implementation of MGNREGS and other rural development schemes?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

- (a) & (b): No, Sir. The Government has so far not taken any final decision regarding appointment of Lok Karmi under Mahatma Gandhi NREGA.
- (c): Ministry of Rural Development has formulated a draft Lok Sevak/Lok Karmi Scheme. The draft scheme has been discussed with selected Non-Governmental organisations.
- (d): As considered in the draft scheme, the role of Lok Sevak is primarily of capacity building programme of the village community to take the village/community towards self-reliance in matters of planning, implementation, accounting and auditing of Mahatma Gandhi NREGA. Lok Karmi will also disseminate widely information about Government schemes including Mahatma Gandhi NREGA and how the benefits can be availed by the people. Lok Karmi will regularly report through established channels status of implementation at the grass roots levels and the need for higher level intervention where necessary.